[Shri C. M. Stephen] of crew/officers wages worked out is as under:

Category of Staff		entage vable	Amount Rs.
1. Officers		50%	2,97,350.00
2. Gadets		60%	15,724.02
3. Grew		75%	2,53,591,10
	Total		5,66,665.21

The Board of Directors of Syndicate Bank, as well as the Board of Directors of Vysya Bank Ltd., have approved the settlement of wages of crew/officers of this vessel as per the above compromised formula agreed to. The Board of Directors have also confined that Jammu & Kashmir Bank Ltd., have agreed to the said compromise formula.

The inconvenience caused to the Hon'ble Members is regretted.

## PAPERS LAID ON THE TABLE

Report (1980-81) and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited Port Blair and related papers

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (RAO BIRENDRA SINGH): Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956 a copy each (in English and Hindi) of the following papers:—

- (i) Fourth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation [Placed in Library. See No. LT-5456/82 for (i) and (ii).]

Certified Accounts (1980-81) of the Indian Institute of Management, Calcutta and related papers

on the Table

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Certified Annual Accounts of the Indian Institute of Management, Calcutta, for the year 1980-81, and the Audit Report on the Accounts.
- (ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above, [Placed in Library. See No. LT-5443/82 for (i) and (ii).]

## Assam Taxation Laws (Amendment) Act, 1982.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Assam Taxation Laws (Amendment) Act, 1982, (No. 1 of 1982) enacted by the President, under sub-section (3) of section 3 of the Assam State Legislature (Delegation of Powers) Act, 1982, [Placed in Library. See No. LT-5447/82.]

Reports (1981) on the working of the activities of various nationalised Banks and related papers.

SHRI PATTABHI RAMA RAO: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings Acts. 1970 ad 1980:

- (i) Annual Report on the working and activities of the Central Bank of India for the year ended the 31st December 1981, together with the Accounts and the Auditors' Report thereon.
- (ii) Annual Report on the working and activities of the Bank of India,